

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 92 of 2020

IN THE MATTER OF:

QVC Exports Pvt. Ltd. & Ors.Appellants

Vs.

Cosmic Ferro Alloys Ltd. & Ors.Respondents

Present:

**For Appellants: Mr. Abhijeet Sinha and Ms. Namrata Basu,
Advocates**

**For Respondents: Mr. Abhrajit Mitra, Sr. Advocate for R-1,3,4,5,7
Mr. Joysaha, Sr. Advocate for R-2,6
Mr. Naresh Balodia, Advocate for R-1,2,3,4,5,7
Ms. Urmila Chakraborty, Advocate for R-8
Mr. Nipun Katyal, Advocate for R-9
Mr. Krishnendu Datta, Advocate for R-9
Mr. Jishnu Chowdhury, Advocate for R-9**

With

Company Appeal (AT) No. 93 of 2020

IN THE MATTER OF:

Neha Singh ChouhanAppellant

Vs.

Cosmic Ferro Alloys Ltd. & Ors.Respondents

Present:

**For Appellant: Mr. Krishnendu Datta and Mr. Jishnu
Chowdhury, Advocates**

**For Respondents: Mr. Nipun Katyal, Advocate
Mr. Joysaha, Sr. Advocate for R-2,6
Mr. Abhrajit Mitra, Sr. Advocate for R-1,3,4,5,7
Mr. Naresh Balodia, Advocate for R-1,2,3,4,5,7
Mr. Abhijeet Sinha, Advocate for R-9,10,11
Ms. Namrata Basu, Advocate
Ms. Urmila Chakraborty, Advocate for R-8**

ORDER
(Virtual Mode)

10.08.2020: Heard Learned Counsel for the Appellants in both the Appeals have concluded their arguments.

Due to paucity of time the Appeals are adjourned.

Let the Appeals be fixed for arguments of Respondents on **19th August, 2020.**

Interim orders shall continue till the next date of hearing.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

sr/nn